

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b) Sir, during the period 1.1.1981 to 31-8-1981, the Income-tax Department has conducted 2098 searches. During the course of these searches, *Prima facie*, unaccounted assets of the approximate value of Rs. 18.40 crores have been seized. As the cases are still under investigation, particulars of persons who evaded income-tax and wealth-tax to the extent of more than twenty lakhs of rupees, will be known only after the investigations are completed and assessments finalised.

(c) and (d). Appropriate action under the various Direct Taxes Acts is being taken in these cases.

Problem Faced by Exporters

3866. SHRI GHULAM MOHD. KHAN:

SHRI SONTOSH MOHAN DEV:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the exporters are facing various customs problem about chelless paper work and procedural delays, levy of import duties and issue of pre-shipment inspection certificates;

(b) what steps Government propose to take to remove the bottlenecks in the way of rapid expansion of trade and resolve the customs problems faced by exporters in detail?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) and (b). There are prescribed administrative procedures which exporters have to follow while exporting their products and for import of inputs required for export production. These procedures are, however, reviewed, from time to time so as to make them simpler and less time-consuming.

In 1981-82, import policy, in particular, the scheme for import of raw materials without payment of customs duty, for export production, has been further rationalised to enable exporters to obtain advance licences more quickly.

The Indian Institute of Foreign Trade is also currently engaged on a study for further simplification of export documents and procedures.

Helicopter Service to Hilly inaccessible North Eastern Region

3867. SHRI CHINGWANG KON-YAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is proposed to introduce a Helicopter service to the Hilly inaccessible North-Eastern regions;

(b) whether Government of Nagaland had taken up the matter with the Centre for early implementation;

(c) if so, the details thereof; the

(d) when the scheme will be implemented?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The matter is under consideration.

(b) Yes, Sir.

(c) and (d). The question of introducing Helicopter service to the Hilly terrain of North Eastern Region is under examination of the Government.

इण्डियन एयर लाइन्स और एयर इण्डिया द्वारा पूंजी निवेश की गई राशि और उन के मुनाफे/घाटे के आंकड़े

3868. श्री मूल चन्द डागा : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) इंडियन एयर लाइन्स और एयर इंडिया में अब तक अलग-अलग कुल